

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.11.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5135 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Rajesh Toshniwal & Anr. Vs. Kamal Nayan Jain	S.K. Sharma
2.	I.A. No. 5121 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Juristica Legal Services LLP Vs. Three C Universal Developers Pvt. Ltd.	Tanveer Alam
3.	I.A. No. 5113 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Aar Kay Industries Vs. Jatalia Global Venture Ltd.	Mateen Ahmad
4.	I.A. No. 5136 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Punjab National Bank Vs. Global Lal Baser	Ekta Chaudhary
5.	I.A. No. 5137 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Hotel Horizon Pvt. Ltd. Vs. Tea4Health Pvt. Ltd.	Himanshu Satija
6.	I.A. No. 5117 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Rakesh Ahuja Vs. Principal Commissioner of Income Tax	Harsh Garg
7.	I.A. No. 5120 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mohit Chawla Vs. Dy. Commissioner of Income Tax	Harsh Garg

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